

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA
REJUVENATION
LOK SABHA
STARRED QUESTION NO. *122
ANSWERED ON 10.02.2022

CLEARANCE TO UPPER BHADRA PROJECT

*122. SHRI PRAJWAL REVANNA

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether the Investment Committee of the Ministry had cleared Rs. 16,125 crore for Upper Bhadra Project in the State of Karnataka;
- (b) if so, the details thereof and the time by which the project is likely to be completed;
- (c) whether it is true that Upper Bhadra Project is likely to irrigate approximately 2.25 lakh hectares in drought prone districts of Central Karnataka viz. Davangere, Chikkamagaluru, Tumakuru and Chitradurga districts and if so, the details thereof; and
- (d) whether the State Governments of Andhra Pradesh and Telangana have raised several objections to undertake the project in the State of Karnataka and if so, the details thereof and the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI PRAHLAD SINGH PATEL)

A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION No. *122 TO BE ANSWERED IN LOK SABHA ON 10.02.2022 REGARDING “CLEARANCE TO UPPER BHADRA PROJECT” ASKED BY SHRI PRAJWAL REVANNA.

(a) & (b) Yes, Sir. In April, 2021, the Upper Bhadra Project (UBP) has been accorded investment clearance by this Ministry for estimated cost of Rs. 16,125.48 crore at 2018-19 price level. The project is planned for completion by 2023-24.

(c) The project envisages to irrigate 2,25,515 hectares by micro irrigation in drought-prone districts of Chikkamagaluru, Chitradurga, Tumakuru and Davangere. District-wise break-up of irrigated areas is as under:

S. No	Districts	Targeted Irrigation in Hectare
1	Chikkamagaluru	44,555
2	Chitradurga	1,54,245
3	Tumakuru	19,215
4	Davangere	7,500
	Total	2,25,515

(d) In March, 2021 and subsequently in July, 2021, Government of Telangana made request to Central Water Commission (CWC) to defer the clearance given by Ministry to UBP, till finalization of Award of Krishna Water Dispute Tribunal (KWDT)- II. Detailed reply to both these letters has been forwarded by CWC to the State Government vide letters dated 02.06.2021 and 01.11.2021, respectively.

Further, in December, 2021 Government of Andhra Pradesh had requested, inter alia, not to go ahead with approval of the project till KWDT-II decision is published. A detailed reply to the State Government has been provided by this Ministry in January, 2022.

In replies to both the above States, it has been emphasized that the water allocation for the project is well within the allocations made by KWDT-I to the State of Karnataka, based on which the project has been cleared from inter-State aspect.
